

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/_____/A.

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, February, 2021

Sub:- Casual leave.

Ref:- Your application dated 08.02.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for two days on 08.02.2021 and 09.02.2021, has been granted. The Jt. Registrar (Estt), Gauhati High Court, Aizawl Bench will look after the business of the Registry during your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/951/A, dated 09.02.2021

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

